## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.50(MAH)/2016/(T.P.) CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.08.2016 AT 10.30 AM.

NAME OF THE PARTIES:

Shri. Shyam Haribhau Sapkal & Ors.

V/s.

M/s. The New Akot Ginning & Pressing Co. Ltd. Akot, & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

O CS Anagha pes for
Anasingaraju Respondent No. aanagha

## **Order**

## CP. No. 50/397-397/CLB/MB/2016

- Ld. Counsel of the Respondent is present. No one appeared from the side of the Petitioner.
- Ld. Counsel of the Respondent has informed that an applicant challenging the maintainability of the Petition is pending for disposal.
- 3. List the matter for hearing on the legal question of maintainability along with Company Petition on 21.09.2016. Respondent has noted the date of next hearing and also directed to intimate the other side.

sd/-

M.K. SHRAWAT Member (Judicial)

Dated: 18th August, 2016